

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

I.A. No. 2861 of 2019

IN

Company Appeal (AT) (Insolvency) No. 826 of 2019

IN THE MATTER OF:

Canbank Factors Ltd.

...Appellant

Vs.

Dharmendra Kumar

...Respondent

Present: For Appellant: - Mr. Vijay Kumar, Advocate.

For Respondent: - None.

O R D E R

16.09.2019— After disposal of the Company Appeal (AT) (Insolvency) No. 826 of 2019 on merit, the Interlocutory Application in such disposed of case is not maintainable.

I.A. No. 2861 of 2019 is dismissed.

(Justice S.J. Mukhopadhaya)
Chairperson

(Justice A.I.S. Cheema)
Member(Judicial)

(Kanthi Narahari)
Member(Technical)

Ar/g